

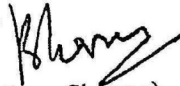
Delhi.

- (iv) The Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.
- (v) The Principal District & Sessions Judge, South-West District, Dwarka Courts, Delhi.
- (vi) The Principal District & Sessions Judge, Rouse Avenue Courts Complex, New Delhi.
- (vii) The Principal District & Sessions Judge, South-East District, Saket Courts, Delhi.
- (viii) The Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.
- (ix) The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
- (x) The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.

3. The Registrar General, High Court of Himachal Pradesh, Ravenswood, Shimla - 171001, e-mail- highcourt-hp@nic.in.

4. Copy along with copy of letter dated 13.03.2023 received from the Director, National Judicial Academy forwarded to the followings with the request to bring the same to the notice of Worthy Registrar General and Worthy Registrar (Vigilance) of this Court:-

- (i) JR-cum-PA to Registrar General, Delhi High Court, New Delhi.
- (ii) PA to Registrar (Vigilance), Delhi High Court, New Delhi.


(Vinay Sharma)

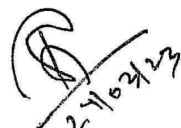
Assistant Registrar (Gaz.-IB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No 23154-162 Misc/Trng/Gaz./2023 Dated, Delhi the 24 MAR 2023

Copy forwarded along with its enclosures to the following, for information:-

- 1) All the concerned officers of Central District, Tis Hazari Court, Delhi.
- 2) The DDO, Accounts Branch, Tis Hazari Court, Delhi.
- 3) The P.S to Ld. Principal District & Sessions Judge (Hqs), Delhi.
- 4) The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
- 5) The Layers for uploading the same.
- 6) The Dealing Clerk (Leave), Judicial Branch, Central District, Tis Hazari Court, Delhi.


(Rakesh Pandit)

Link Officer-In-Charge (Judicial Branch, HQs)
For Principal District & Sessions Judge(Hqs):Delhi

HIGH COURT OF DELHI
Shershah Road, New Delhi

No. _____/DHC/Gaz./G-3/2023

Dated:

From

The Registrar General,
High Court of Delhi,
New Delhi.

To

The Director,
National Judicial Academy,
Bhadbhada Road, P.O. Suraj Nagar,
Bhopal-462044 (M.P.)
[Fax No.0755-2696904, Tel: 0755-2696669]

Sub: North Zone-II Regional Conference on "Contemporary Judicial Developments and Strengthening Justice through Law & Technology" [P-1332] (29th & 30th April, 2023).

Sir,

I am directed to refer to your letter No. NJA/Dir/P-1332/2023/698 dated 13.03.2023, on the above subject. and to say that Hon'ble the Chief Justice has been pleased to nominate the following Judicial Officers for attending the programme No. P-1332, North Zone -II Regional Conference having the theme "Contemporary Judicial Developments and Strengthening Justice through Law & Technology" scheduled to be held on 29th & 30th April, 2023 at Shimla (HP). to be organized by National Judicial Academy, Bhopal in collaboration with the High Court of Himachal Pradesh and the Himachal Pradesh Judicial Academy:-

Names of the nominated officers	
1.	Ms. Shalinder Kaur, Principal District & Sessions Judge, South-East, Saket, Delhi
2.	Mr. Praveen Kumar, Principal District & Sessions Judge, North-East, KKD, Delhi
3.	Mr. Ravinder Dudeja, Registrar General, Delhi High Court, New Delhi
4.	Mr. Vinod Kumar, Principal District & Sessions Judge, West, THC, Delhi
5.	Ms. Shail Jain, Principal District & Sessions Judge, Shahdara, KKD, Delhi
6.	Mr. Kanwaljeet Arora, Registrar (Vigilance), Delhi High Court, New Delhi
7.	Mr. Kapil Kumar, CMM, West, THC, Delhi
8.	Mr. Siddhartha Malik, CMM, Central, THC, Delhi
9.	Mr. Puneet Pahwa, CMM, South, Saket, Delhi
10.	Mr. Shirish Aggarwal, CMM, North-East, KKD, Delhi

12.	Ms. Shivani Chauhan, CMM, South-East, Saket, Delhi
13.	Mr. Rohit Gulia, CMM, North-West, Rohini, Delhi .
14.	Ms. Snigdha Sarvaria, CMM, New Delhi, Patiala House Courts, New Delhi
15.	Ms. Preeti Parewa, CMM, Shahdara, KKD, Delhi
16.	Mr. Anurag Dass, ACMM, Central, THC, Delhi
Computer Committee Members of Delhi District Courts	
17.	Mr. Pawan Kumar Jain, Chairman (IT & Digitization), Central District, RACC, Delhi
18.	Ms. Neelofer Abida Perveen, Special Judge (PC Act) (CBI), RACC, New Delhi
19.	Mr. Sudhanshu Kaushik, ADJ+ Wakf Tribunal, New Delhi, Patiala House Courts, New Delhi
20.	Mr. Sunil Kumar Sharma, ASJ, West, THC, Delhi
21.	Mr. Sushil Kumar, ASJ (FTSC) (RC), South-West, Dwarka, Delhi

Yours Sincerely

(Surender Pal)
Deputy Registrar (Gaz.-IB)
for Registrar General

Dated: 24/03/2023

1973-1976
No. _____/DHC/Gaz./G-3/2023

1. Copy along with copy of letter dated 13.03.2023 received from the Director, National Judicial Academy forwarded to the following Principal District & Sessions Judges for information and necessary action:-
 - (i) The Principal District & Sessions Judge, South-East District, Saket Courts, Delhi.
 - (ii) The Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.
 - (iii) The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
 - (iv) The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
2. Copy along with copy of letter dated 13.03.2023 received from the Director, National Judicial Academy forwarded to the following Principal District & Sessions Judges with the request to inform the nominated Judicial Officers under their respective control accordingly:-
 - (i) The Principal District & Sessions Judge (Headquarter), Tis Hazari Courts, Delhi.
 - (ii) The Principal District & Sessions Judge, South District, Saket Courts, Delhi.
 - (iii) The Principal District & Sessions Judge, North-West District, Rohini Courts,

R.G.



NATIONAL JUDICIAL ACADEMY INDIA

Justice A. P. Sahi
Director

Ref.: NJA/Dir/P-1332/2023 G96
Dated: 13.03.2023

Dear Chief Justice,

Sub.: "North Zone-II Regional Conference on "Contemporary Judicial Developments and Strengthening Justice through Law & Technology" [P-1332] (29th & 30th April, 2023)

The National Judicial Academy (NJA) in collaboration with the High Court of Himachal Pradesh and the Himachal Pradesh Judicial Academy is organizing the North Zone-II Regional Conference on the above subject at Shimla (H.P) on 29th & 30th April, 2023.

The theme of the Conference is "Contemporary Judicial Developments and Strengthening Justice through Law & Technology" About 156 judges/ judicial officers from six High Courts of the North Zone viz., High Courts of Delhi; Himachal Pradesh; Punjab & Haryana; Uttar Pradesh, Jammu & Kashmir and Ladakh; and Uttarakhand, are expected to participate in the Conference. A copy of the tentative programme schedule is attached herewith for your kind perusal.

The NJA cordially invites your High Court and requests you to kindly nominate:

05 High Court Justices; 15 Judicial Officers (including PDJs and Chief Judicial Magistrate); 01 Chairperson of the High Court Computer Committee; and 05 Computer Committee Members at District Level; working under the jurisdiction of the High Court of Delhi to participate in the programme.

You are requested to send names of nominated participants for the conference to the Host High Court and the NJA promptly to avoid any inconvenience in arrangements.

With warm regards,

Yours sincerely,

A.P. Sahi
(Justice A.P. Sahi)

Hon'ble Mr. Justice Satish Chandra Sharma
Chief Justice
Delhi High Court
New Delhi - 110003

Copy to: The Registrar General, Delhi High Court, Delhi.

DELHI HIGH COURT
Gazette Branch
Sl. No. 1366
Dated: 18/03/23

629/RJ
17.3.23

402/RV
8/03/2023

Campus : Bhadhnada Road, Suraj Nagar P.O. Bhopal - 462044 (M.P.) India

Registered Office : Supreme Court of India, Tilak Marg, New Delhi - 110 001 (India)

Tel.: +91 755 2698766 / Fax : + 91 755 2696904 / Email : director.nja@nja.gov.in Website: www.nja.gov.in

North Zone-II "Regional Conference on Contemporary Judicial Developments and Strengthening Justice through Law & Technology
(29th & 30th April, 2023) [P-1332]
National Judicial Academy in association with the High Court of Himachal Pradesh and Himachal Pradesh Judicial Academy, Shimla (HP)
Venue: Shimla (H.P.)
(Tentative Programme Schedule)

<p>DAY 1 29/04/2023 (Saturday)</p>	<p>09:30 AM – 10:00 AM Inaugural Session</p> <p>10:00 AM – 10:30 AM [Tea Break]</p> <p>SESSION 1 10:30 AM – 12:00 Noon</p> <p>Contemporary Trends in Constitutional Law: Recent Judicial Developments</p> <p><u>Proposed Scope of Discussion</u></p> <ul style="list-style-type: none"> - Judicial Limits: Competitive and Cooperative Federalism - Art. 21 vis-à-vis Prohibition: Social and Legal Modalities - Judiciary and Media: Need for Balance - Right to Freedom of speech & Expression 	<p>T E A B R E A K</p> <p>SESSION 2 12:15 PM – 01:45 PM</p> <p>Precedential Value of High Court Judgments</p> <p><u>Proposed Scope of Discussion</u></p> <ul style="list-style-type: none"> - Persuasive versus Binding effect of judgments - Comity of Courts - Language in Courts 	<p>L U N C H B R E A K</p> <p>SESSION 3 02:45 PM – 4:15 PM</p> <p>Developments in Criminal Law: Issues and Challenges</p> <p><u>Proposed Scope of Discussion</u></p> <ul style="list-style-type: none"> - Developing Contours of Bail Jurisprudence - Reverse Burden of Proof: Shifting of Onus viz. Statutory Requirements - PMLA: Powers of Detention of the Directorate of Enforcement, Constitutional and Statutory Protections as well as Restrictive Bail Conditions (<i>Vijay Madanlal Choudhary v. Union Of India</i>) - Electronic Evidence and Global Legal perspective vis-à-vis <i>Arjun Pandit Kuo Khoskar v. Kulash Kushanrao Gurantyal</i>
<p>DAY 2 30/04/2023 (Sunday)</p>	<p>SESSION 4 9:30 AM – 11:00 AM</p> <p>Overview of E-courts Project <u>[e-Committee, SCI theme]</u></p> <p><u>Proposed Scope of Discussion</u></p> <ul style="list-style-type: none"> - Phase I, II and proposed Phase III - CIS Innovations across High Courts - Recent Innovations: NSTEP, ICJS, JUSTIS, JUDGMENT PORTAL 	<p>SESSION 5 11:30 AM – 1:00 PM</p> <p>Emerging and Future Technology for Effective Judicial Governance <u>[e-Committee, SCI theme]</u></p> <p><u>Proposed Scope of Discussion</u></p> <ul style="list-style-type: none"> - Judicial Governance vis-à-vis Artificial Intelligence (AI) - Latest developments in Technology: Crypto Currency, Blockchain etc. 	

Participants Audit & Feedback

Program coordinators: Ms. Paiker Nasir (8109149112; paikernasir@gmail.com) & Mr. Prasadh Raj Singh (9425601206; prasidhrajasingh@gmail.com)